

5. To examine the indigenous availability/manufacture of modern equipment for road and bridge construction, and suggest ways and means to improve the situation.
6. To recommend steps to be taken for overall improvement and growth of the Contracting Industry.
7. To examine the present system of registering/pre qualifying connectors and to suggest changes if any required with a view to promoting the healthy growth of contracting industry.
8. To suggest measures to enforce accountability by contractors regarding completion of the contract within the agreed time and cost parameters.
9. To suggest measures for the avoidance of disputes between client and contractor. An analysis of the common causes of disputes may be made and the possibility of avoiding them by clearer enunciation of various contract clauses may be examined. Do model contract forms covering features common to all or most contracts exist?
10. What are the present sources of financing of the contraction industry? What if any are the problems and possible solutions in this area?
11. To examine the necessity or desirability of presenting a minimum value for a contract where a single project is capable of division into a number of packages.
12. Any other related matter which the Committee may deem fit.

Musical Instruments sent abroad by ICCR

8210. SHRI PIYUS TIRAKY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of musical instruments sent by the Indian Council for Cultural Relations to its Cultural Centres in Fiji, Guyana, Suriname, Trinidad and Bonn during the last three years;

(b) whether it has been reported that musical instruments supplied to Cultural Centres were of inferior quality;

(c) whether it is a fact that some files containing the original sanctions of rupees thirty lakhs, given by the Present of the Council is missing from the office; and

(d) if so, action taken against the defaulting officials?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Details of musical instruments supplied to the Indian Cultural Centres in Fiji, Guyana and Suriname during the last three years are furnished in the statement given below.

The proposed Cultural Centre in Trinidad and Tobago is not yet operational. The question of supplying musical instruments to it, therefore, does not arise. No musical instruments were supplied to the Indian Cultural Window in Bonn during 1986-87. This Office is no longer in existence.

(b) No, Sir. However, there was a report pertaining to the quality of musical instruments supplied for use in Mahatma Gandhi Institute, an organisation administered by the Government of Mauritius.

(c) and (d). Yes, Sir. The file concerning

supply of musical instruments to the Mahatma Gandhi Institute in Mauritius is not traceable. A duplicate file on the subject has

been reconstructed. Efforts to trace the file are continuing.

STATEMENT

List of Musical Instruments sent to ICC, SUVA, Fiji During the year 1987-88

1. pc 'Saarang' Tambura (Deluxe)	Rs. 1,236.00
1. pc sitar good qty for student	
6. prs Tabla Pairs (with all accessories)	
2 pcs Harmonium for the students	Rs. 7,317.73
Rs. 8,553.73	

List of musical instruments sent to ICC Suva, Fiji during the year 1988-89

—Nil—

List of Musical instruments sent to ICC, Suva, Fiji, during the year 1989-90

- 25. pcs Sitar Artistic/Vilayat Khan Model
- 15 pcs Harmoniums —do—
- 15 prs Tabla pair with rings/covers Hammer
- 2. pcs Harmonium (scale changer) artistic
- 1. pc Surbahar
- 6. prs Tabla pair (professional) as per pitch.
- 30. prs Gungroos on rope
- 40. coils roslue German strings for sitars
- 100. pcs Mizrabla for sitar
- 25. pcs Bridge's upper with wooden bridge/Horne jawari
- 25. pcs —do— Lower —do—
- 100. pcs Tarab's Moti

- 25 pcs Manka's
 50 pcs chikari's Kheel
 50 pcs Kunti small (pegs)
 25 pcs Khunti big
 42 pcs Tabla/Baya purees Rs 2,18,660 00

List of Musical Instruments sent to ICC, Georgetown, Guyana During the year 1987-88

- 10 pcs Pakhawaj (good qty) Made of sheasham wood
 5000 pcs Ghungroos (Dancing Bells) fixed on 50 pairs of (50X50) on cotton rope
 5 sets Purees (Pakhawaj) skins Both side
 2 sets Straps (do) Pure Leather Rs 9 861 23
 90 pcs Tabla Dugga s Purees (skins)
 46 pcs Straps (Camel Leather) for Tabla Rs 8,040 50
 24 prs Tabla pair (professional) Heaviest Brass Cromed with sheasham Tabla alongwith set of Rings/covers/hammer Rs 15,710 87
 2 pcs Iktara (Meera) full size
 2 pcs —do—(Bangali)—do—
 2 prs Khartal (full size)
 2 prs Manjeera (small)
 2 prs—do—(largest) Jhange
 2 pcs Dholak (student)
 2 pcs Tanpura (Female)
 2 pcs Carring cases for tanpuras
 2 pcs tamborne with skin
 1 pc Harmonium (scale change) Rs 7,297 21

43.	sets Tanpura strings	
68.	sets Sitar's strings (set of 7 upper strings) each	Rs. 2,340.00
12.	pcs Shehnai (best quality)	Rs. 1,219.80
12.	pcs Flutes 'G'	Rs. 122.00
1.	pc Saarang—Electronic Tambura	Rs. 1,123.60
		<hr/>
		Rs. 45,715.21

List of Musical instruments sent to ICC, Georgetown, Guyana during the year 1988-89

150 pcs Shehnai's Reeds (Dry Leaves) Rs. 481.50

List of Musical Instruments sent to ICC, Georgetown, Guyana during the year 1989-90

Nil

24.	pcs Tabla/Dugga's purees better qly (students)	Rs. 1,707.72
1.	pc. Saarang-Electronic Tambura	Ra. 1,123.60
		<hr/>
		Rs. 2,831.32

List of Musical Instruments sent to ICC, Parmamaribo, Suriname during the year 1988-89

- 12. pcs Sitar's (Professional) Tarabdar
- 3. prs Tabla pairs (professional) with rings/ covers and Hammers
- 8. pcs Dugga's Purees (artistic) Dear skins
- 7. pcs Carring cases (sitar)
- 3. pcs carring cases (tabla)
- 40. prs Dancing bells on strings (50X50) professional
- 5. prs —do—

1. role Strap for Tabla/Pakhawaj full role	Rs. 23,706.00
8. prs Manjeera small (No.8)	
4. prs Manjeera No. 6 medium	
2. prs Manjeera No. 3 medium	
2. prs Manjeera No. 2 full	Rs. 539.00

Rs. 24,245.00

List of Musical Instruments sent to ICC, Parmaribo, Suriname during the year 1989-90

1. pc Sitar	
4. prs Tabla pairs with rings covers hammer cases etc. as per the required size	
56. pcs Tabla/Baya skins (purees) as per the sizes	
12. sets Rings/Covers and Hammer sets	
4. pcs Badi (Straps) 2 ea for Tabla/Baya	
4. pcs Tunning pitch	
4. kgs Rope for Dholak	Rs. 25,102.00

Financial and Administrative irregularities in ICCR

8211. SHRI PIYUS TIRAKY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether Government have received complaints of financial and administrative irregularities prevalent in the Indian Council for Cultural Relations;

(b) if so, the details thereof; and

(c) the action taken by Government to examine the complaints and to streamline

the working of the Council?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir. The report of the Comptroller and Auditor General for the year ending 31.3.1988 includes a chapter pointing out certain irregularities in the working of ICCR. There was also a complaint dated 20.12.1988 signed by Shri Raj Kumar Rai, and 11 other former Members of Parliament, addressed to the former Prime Minister, referring to a number of alleged administrative and financial irregularities in the functioning of ICCR. A copy of this letter with enclosures has recently been forwarded to the External Affairs